

No. 3324/2020

PROCEEDINGS OF THE PRL. DISTRICT & SESSIONS
COURT BIDAR.

R E A D :

- 1) Letter No. E (2) 686-732/2020-21 dated 05/06/2020 of the Secretary, Karnataka Public Service Commission, Bengaluru, having a list of selected candidates eligible for appointment to the post of First Division Assistants, in the Judicial Department of Bidar Unit, under notification No. PSC E: (2) 683/2020-21 dated 02/06/2020.
- 2) This office note dated 01/12/2020, and orders passed thereon.

ORDER NO. 320 /2020 BIDAR DATED: 02/12/2020

The following candidates as selected and allotted by the Karnataka Public Service Commission, Bengaluru, vide letter referred at (1) above, are hereby appointed to the post of First Division Assistant, in the Judicial Department of Bidar Unit, in the Scale of 27650-650-29600-750-32600-850-36000-950-39800-1100-46400-1250-52650 temporarily on probation of two years, under the Provisions of Karnataka Sub-Ordinate Courts (Ministerial and others posts) (Recruitment) Rules 1982 as amended by the rules 2007 read with General recruitment Rules 1977.

Sl. No	Name of the candidate and address.	Selected under which category	Appointed and posted to which Court.
1	2	3	4
1	Sindhu T H W/o Yogesh N # KT-272; 5 th Cross, Chamundeshwari Nagar, Mandya 571401	GM/W	Prl. District & Sessions Court, Bidar
2	Manjula Kakkalameli D/o Sidram Kakkalameli At Post Madanahalli Tq: Sindagi, Dist: Vijayapura 586202	C1/W	Senior Civil Judge & JMFC., Court Basavakalyan
3	Nagesh S/o Vishwanath, 150 at post: Bangarga, Tq: Aland Kalaburagi 585314	GM/3B/RL	Prl. District & Sessions Court, Bidar
4	Prashanth S/o Sidramappa Padashetty Kolkunda, at post: Kolkunda Tq: Sedam, Dist: Kalaburagi 585318	3A	Prl. Civil Judge & JMFC-II Court Bidar.

TERMS AND CONDITIONS

1. Appointment of above said candidates is subject to final decision in A. No. 4744/2019 filed before KSAT.

2. The selected candidates should join their duty within 15 days from the date of receipt of this appointment order. If the selected candidates are not reported for duty within 15 days his/her selection will be automatically cancelled and deemed to have been cancelled. After 15 days no plea or excuses will be considered

3. The selected candidate will be under probationary period for the period of minimum two years. If any selected candidates is found having involved in immoral activities, indulging in corrupt practices, found inefficient or misbehaving or working detrimental to the interest of Judicial Institution then he/she will be discharged from the service without any prior notice and without any enquiry.

4. If any documents are found fake/forged/not genuine, his/her selection will be cancelled without giving any notice.

5. The selected candidates shall pass Computer Literacy Test as per Rules 2012 and subsequent amendments and also pass Kannada Language as per Karnataka Civil Services (Service and Kannada Language Exam) Rules 1974 or obtain Kannada Exemption Certificate from the concerned Presiding Officers.

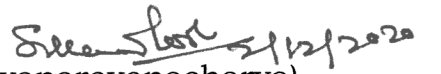
6. If any candidate is found having given false information in the application or submitted fake documents his/her selection will be cancelled without giving any notice.

7. Further, appointment orders to the candidates 1) Hemalatha V. R, 2) Hanumesh S/o Narsappa and 3) Channabasappa will be issued after verification of all original documents, but their seniority will be considered as per selection notification No. PSC E(2) 683/2020-21 of KPSC as per Government Circular No. ಸಿಆಸುಇ 76 ಸನೆನಿ dated: 15/02/2018.

8. Further, the selected candidates shall submit their respective Medical and Fitness certificates in the concerned courts at the time of joining.

Place: Bidar.

Date: 02/12/2020.


(Kadloor Satyanarayanacharya)
Prl. District & Sessions Judge,
Bidar.

Copy Submitted to:

The Registrar General, Hon'ble High Court of Karnataka, Bangalore, (with a covering letter), for favour of kind information.

Copy forwarded for information and needful to:-

1. The Senior Civil Judge & JMFC., Basavakalyan
2. The Prl. Civil Judge & JMFC-II Court, Bidar.
3. The Account Sheristedar of this.
4. The Software Technician of this court with a direction to web host the same on official website of this office
5. Sindhu T H W/o Yogesh N, # KT-272; 5th Cross, Chamundeshwari Nagar, Mandya 571401
6. Manjula Kakkalameli, D/o Sidram Kakkalameli, At Post Madanahalli, Tq: Sindagi, Dist: Vijayapura 586202
7. Nagesh S/o Vishwanath, 150 at post: Bangarga, Tq: Aland Kalaburagi 585314
8. Prashanthp S/o Sidramappa Padashetty, Kolkunda, at post: Kolkunda, Tq: Sedam, Dist: Kalaburagi 585318
9. Office Order Book.
10. Adm. File.